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Title: The Minister of State in the Ministry of Railway laid a statement regarding status of implementation of recommendation in 19<sup>th</sup> and 20<sup>th</sup> Reports of Standing Committee on Railways – laid.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): Sir, with your kind permission, I beg to lay a statement regarding status of implementation contained in the 19<sup>th</sup> and 20<sup>th</sup> Reports of the Standing Committee on Railways.

I am making this statement on the status of implementation of the recommendations contained in the 19<sup>th</sup> and 20<sup>th</sup> Reports of the Parliamentary Standing Committee on Railways in pursuance of Directive 73 A, of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated 1<sup>st</sup> September, 2004.

The 19<sup>th</sup> Report of the Committee on "Safety & Security in Indian Railways" presented to the Lok Sabha on 23.05.2006 contained 5 recommendations and Action Taken Notes thereon have been furnished to the Committee on 19.09.2006 (English & Hindi versions).

The 20<sup>th</sup> Report of the Committee on "Demands for Grants 2006-07" presented to the Lok Sabha on 23.05.2006 contained 14 recommendations and Action Taken Notes thereon have been furnished to the Committee on 29.09.2006 (English version) and on 09.11.2006 (Hindi version).

Statements showing details of all the recommendations contained in these Reports and implementation status thereof are enclosed. Since the statements are voluminous, I request that the same may be taken as read.

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\* Laid on the Table and also placed in Library. See No. LT 5627/2006